Himalayan Mineral Waters Private Limited

Date of Commencement of CIRP - 03.06.2024 (Copy of order received on 04.06.2024) Amount in Rs.

				Creditors (Other than Financial Creditors belonging to any class of creditors) as on 16.01.2025 Details of claim admitted								A	Remarks, if any
S. No.	Name of Creditor	Details of Claim Received		In a Chi I A Contained			Whether related	% of Voting Share	Amount of	Amount of any		Amount of Claim	
		Date of Receipt	Amount Claimed	Amount of Claim Provisionally Admitted	Nature of Claim - Note 1	by Guarantee - Note 2	party?	in CoC	contingent claim	mutual dues, that may be set.off	not admitted	under verification	
1	State Bank of India	13-06-24	4,272,685,332.00	4,272,685,332.00	Unsecured Financial Creditor	4272685332.00	No	53.85					
			151,454,877.91	151,454,877.91	Unsecured Financial Creditor	151454877.91	No	1.91				•	
2	Karnataka Bank Limited Bank of Baroda	14-06-24 18-06-24	596,346,836.55	549,018,178.00	Unsecured	549018178.00	No	6.92			47,328,658.55	· ·	
	Canara Bank	15-06-24	1,347,081,613.54	1,329,496,263.00		1329496263.00	No	16.76	-		17,585,350.54	0	
4			1,031,852,307.75	873,410,963.00	Financial Creditor Unsecured	873410963.00	No	11.01			158,441,344.75	0	
5	IDBI Bank Limited	15-06-24			Financial Creditor	581876403.00	No	7,33	-		0.24	0	
6	Jammu & Kashmir Bank Limited	15-06-24	581,876,403.24	581,876,403.00	Unsecured Financial Creditor			7.33		-	4,945,629.00		Submitted Revised Cla
7	IndusInd Bank Limited	03-07-24	82,661,715.00	77,716,086.00	Unsecured Financial Creditor	77716086.00	No	0.98	8			-	of Rs. 7,77,16,086/- o 02.08.2024
				98,552,221.00	Unsecured	98552221.00	No	1.24			·		
8	Societe Generale	30-08-24	98,552,221.00	98,552,221.00	Financial Creditor				-		228,300,983.08		
	Total		8,162,511,306.99	7,934,210,323.91		7,934,210,323.91		100.00	7				1

Note 1: Nature of Financial Creditors are unsecured as Security Interest was on the Mortgaged Property of the Himalayan Mineral Waters Private Limited (CD) at Plot No. 1519 Salempur Mahmood Sidcul Roorkee only, which has been sold by State Bank Of India under SARFAESI Act (Sale certificate dated 07.06.2023).

Note 2: Claims are received against the Corporate Guarantee of the Corporate Debtor given for the Principal Borrower. As per the Consortium Agreement dated 01.07.2017 and information available, the following other Guarantees are also available for the same debt of Principal Borrower.

Corporate Guarantee of Perfect Radiators and Oil Coolers Private Limited

Personal Guarantee of Brij Raj Punj (died on 05.12.2017). Thereafter Personal Guarantee of his legal heirs i.e., Mr. Bharat Raj Punj

Annexure